

**F. No. 26(1)/2005-Judl.
Govt. of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section**

Tele No. 2338 5383

New Delhi the 31st January 2008

OFFICE MEMORANDUM

Subject: Revision of fee payable to Senior/Junior Panel Counsel for conducting the Arbitration Cases on behalf of the Central Government before the Arbitrators in Delhi/New Delhi and other places inside the country.

In partial modification of the terms and conditions contained in OM No. 30(3)/99-Judl. dated 24.09.99, the undersigned is directed to convey the approval of the Competent Authority in the Department of Legal Affairs for revision of the fee as per the statement annexed herewith as Annexure I, in respect of the Senior/Junior Counsel for conducting Arbitration Cases on behalf of the Central Government before the Arbitrators in Delhi/New Delhi and other places within the country.

- 2. The above revised fee will be effective from 01.02.2008.**
- 3. The counsel will be paid fee at the old rates in respect of their appearance in the Court etc. and other work done by them prior to 01.02.2008 and at the revised rates in respect of the work done by them on/after 01.02.2008**
4. This issues with the approval of the Ministry of Finance, Department of Expenditure E.II(B) Branch, ID Note No. 9(11)/99-E.II dated 6th August, 2007.

(M.A. Khan Yusufi)
Joint Secretary and Government Counsel.

..2..

Copy to:

1. All Ministries/Departments to the Government of India.
2. All Senior/Junior Counsel of the Arbitration Panel.

3. Ministry of Urban Development, Nirman Bhawan, New Delhi.
4. DGS&D, New Delhi.
5. Judicial Section with 50 spare copies.
6. O.L. Section for Hindi translation.

(Kishore Kumar)
Section Officer

Fee payable to Senior/Junior Counsel before Arbitrators in Delhi

Sl. No.	Details of work	Proposed Revised fee
1.	Fee for effective hearing	
	Senior Counsel	Rs. 1,500/- per appearance
	Junior Counsel	Rs. 1000/- per appearance
2.	Fee for non-effective hearing	
	Senior Counsel	Rs. 300/- per appearance
	Junior Counsel	Rs. 200/- per appearance (maximum four such hearings)
3.	For drafting pleadings	
	Senior Counsel	Rs. 1000/- per pleading
	Junior Counsel	Rs. 500/- per pleading
4.	Conference fee	
	Senior Counsel	Rs. 300/- per conference
	Junior Counsel	Rs. 200/- per conference (maximum three such conferences in a case)
5.	Daily fee out of Headquarters	
	Senior Counsel	Rs. 2000/- per day
	Junior Counsel	Rs. 1,500/- per day